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BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI

MISC. APPLICATION IN DISPOSED OF CASES NO. 90 OF 2023
IN
ORIGINAL APPLICATION NO. 774 OF 2022

IN THE MATTER OF:
GAURAV GARG

.....APPLICANT

VERSUS

UNION OF INDIA & ORS.

.....RESPONDENTS

WITH

MISC. APPLICATION IN DISPOSED OF CASES NO. 94 OF
2023
IN
ORIGINAL APPLICATION NO. 774 OF 2022

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NEW DELHI

DATED: 19 .12.2025

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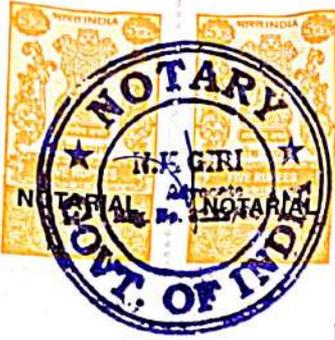
.....RESPONDENTS

ADDITIONAL AFFIDAVIT ON BEHALF OF UTTAR PRADESH
POLLUTION CONTROL BOARD IN COMPLIANCE OF ORDER
DATED 18.11.2025

I, Rajendra Prasad, S/o. late Shri Vishnu Ram, aged about 58 years, Regional Officer, Uttar Pradesh Pollution Control Board, Meerut, U.P. at present at New Delhi do hereby solemnly affirm and declare as under:

1. That I in the abovenoted capacity, am well conversant with the facts and records of the present case and being

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authorized by U.P. Pollution Control Board, hence am competent to swear this affidavit.

2. That the abovenoted case came up for hearing on 18.11.2025 when this Hon'ble Tribunal has issued following directions to the replying Respondent:

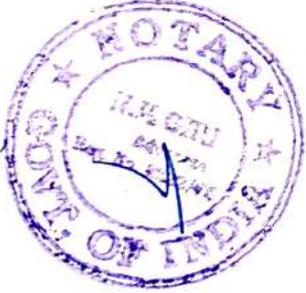
"9. Learned Counsel for Respondent No. 2, 5 and 6 and 8 and Chief Environmental Officer and also Regional Officers present before this Tribunal seek four weeks' time for filing specific responses with relevant facts and figures in respect of both the aspects of utilization of capacity of CBWTF and coverage area thereof."



3. That present affidavit is being filed in compliance of the said order.
4. That as per the guidelines issued by CPCB in the year 2016 the siting criteria was that a CBWTF will have a coverage area of 75 kms. Radius subject to condition of 10000 beds.
5. That the capacity of a particular CBWTF is calculated on the basis of capacity of incinerator and autoclave.
6. That out of the installed capacity a CBWTF can utilize that capacity by entering into an agreement with HCFs in its area of operation of 75 kilometers. Earlier the condition was maximum 10000 beds which have been revised in the guidelines issued by CPCB in the year 2025.

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7. That the data regarding 10 districts of Gautambudh Nagar, Ghaziabad, Hapur, Bulandshahr, Saharanpur, Meetu, Baghpat, Muzaffarnagar, Shamli and Bijnore in a tabulated form is being enclosed herewith and marked as Annexure-1.
8. That it is further submitted that two more CBWTFs in the name of M/s. Medicare Environmental Management Pvt. Ltd. and Environ Waste Connection LLP, Hapur are operating in these 10 districts. Besides this, in District Bijnore M/s. Sushila Bio Medical Waste Plant Ltd., Moradabad is collecting biomedical waste in Bijnore.
9. That it is further submitted one CBWTF has been granted consent to operate as well as authorization has been granted to one CBWTF namely Rudra Waste Management Pvt. Ltd., Muzaffarnagar, however, it is yet to start its operations.
10. That the above affidavit is being filed for kind consideration of this Hon'ble Tribunal.



[Signature]
DEPONENT

VERIFICATION:

Verified at Meerut on this the day of December, 2025 that the contents of above affidavit are true and correct to my knowledge based on records and information received and believed to be true, no part of it is false and nothing material has been concealed therefrom.

ATTESTED NOTARY
N.J.R. GIRI 18/12/25
Advocate, Meerut
Reg. No.-3222/05

[Signature]
DEPONENT

Annexure-1
Information of HCF and BMW quantity of Districts in which services provided by M/s Synergy Waste Management Pvt.Ltd., Meerut.

S.No.	District	Number of HCFs and veterinary facilities operating in the Districts	Number of HCFs and veterinary facilities which agreement has been entered into by CBWTF M/s Synergy Waste Management Pvt.Ltd., Meerut.	Number of HCFs and veterinary facilities with which agreement has been entered into by CBWTF M/s Synergy Waste Management Pvt.Ltd., Meerut.	No of HCF member M/s Medicare Environmental Management Pvt. Ltd. Ghaziabad	No of HCF member of M/s Environ waste connection LLP. Hapur	No of HCF member of M/s Sushila Bio-Medical Waste Plant Pvt. Ltd., Fathpur Visnoi, Delhi Haridwar Bypass, Moradabad	Total Quantity of bio-medical waste generated in said Districts. (in kg/ day)	Quantity of bio-medical waste treated by M/s Synergy Waste Management Pvt.Ltd., Meerut. (in kg/ day)	Quantity of bio-medical waste treated by other CBWTF (in kg/ day)	Quantity of bio-medical waste treated by M/s Medicare Environmental Management Pvt. Ltd. Ghaziabad (in kg/ day)	Quantity of bio-medical waste treated by M/s Environ waste connection LLP. Hapur (in kg/ day)	Quantity of bio-medical waste treated by M/s Sushila Bio-Medical Waste Plant Pvt. Ltd., Fathpur Visnoi, Delhi Haridwar Bypass, Moradabad (in kg/ day)
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Gautam Budh Nagar	2221	1312	909	450	459	0	4343.3	2069	2274.3	598.43	1675.87	0
2	Ghaziabad	2447	1295	1152	796	356	0	2684.92	634.3	2050.62	676.2	1374.42	0
3	Hapur	296	28	268	211	57	0	410.11	38.6	371.51	229.13	142.38	0
4	Bulandshahar	709	639	70	5	65	0	317.88	309.36	8.52	1.24	7.28	0
5	Saharanpur	673	476	197	0	197	0	154.96	123.31	31.65	0	31.65	0
6	Meerut	1324	318	1006	693	313	0	1389.96	579.52	810.44	722.55	87.89	0
7	Baghpat	234	221	13	13	0	0	140.1	92.17	47.93	47.93	0	0
8	Muzaffarnagar	585	305	280	0	280	0	347.77	205.11	142.66	0	142.66	0
9	Shamli	178	178	0	0	0	0	262.71	262.71	0	0	0	0
10	Bijnor	573	294	279	0	34	245	380.81	154.05	226.76	0	2.76	224
	Total	9240	5066	4174	2168	1761	245	10432.52	4468.13	5964.39	2275.48	3464.91	224

Yusuf JABEER

R.D.

